

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:153
ANSWERED ON:26.02.2008
NATIONAL DISASTER MANAGEMENT FUND
Barad Shri Jashubhai Dhanabhai

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to constitute a National Disaster Management Fund;
- (b) if so, the present status and the details thereof; and
- (c) the time by when a final decision is likely to be taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SMT. RADHIKA V. SELVI)

(a) to (c): There is no proposal under consideration of the Government to constitute a National Disaster Management Fund. However, the Disaster Management Act, 2005 inter-alia provides that the Central Government may constitute :-

(i) A fund to be called the National Disaster Response Fund (NDRF) for meeting any threatening disaster situation or disaster.

(ii) A fund to be called the National Disaster Mitigation Fund (NDMF) for projects exclusively for the purpose of mitigation. Government have approved on 26th November, 2007 the constitution of National Disaster Response Fund (NDRF) with an initial corpus of Rs.100 crore at the disposal of the National Executive Committee constituted under the Disaster Management Act, 2005. Final decision in regard to the constitution of NDMF and the modalities thereof has not yet been taken. Necessary provisions for specific mitigation projects planned by the Ministry of Home Affairs and the National Disaster Management Authority are made in the Annual Budget.

The terms of reference of the recently notified Thirteenth Finance Commission, inter-alia provide that the Commission may review the present arrangements as regards financing of disaster management and make appropriate recommendations thereon. The report of the Commission is expected by 31st October, 2009. A final decision in regard to the National Disaster Mitigation Fund may be taken in the light of the recommendations of the 13th Finance Commission.